

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.214/2016

New Delhi this the 1st June, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Muneshi Bai Meena, Serial No.926
Bar Cade/ID No.502098, Post Code No.07/13
Roll No.45100574, Aged about 34 years
D/o Shri Kailash Chand Meena
R/o GB-110, Pulprehlidpur,
Tuglakabad, New Delhi. ...Applicant.

(By Advocate: Shri Anil Singal)

Versus

1. Govt. of NCT of Delhi
through its Chief Secretary
Delhi Secretariat,
I.P.Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman
FC-18, Institutional Area,
Karkardooma, Delhi-92. ...Respondents.

(By Advocate: Shri K.M.Singh)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the arguing counsel for the applicant seeks some more time to file rejoinder, which time is allowed. List the case on 15.09.2016.

(Raj Vir Sharma)

(Sudhir Kumar)

Member (J)

Member (A)
(OA No.214/2016)

(2)

Later on, Shri Anil Singal, learned counsel for the applicant appears and prays that he may be permitted to withdraw the present O.A., with liberty to file a fresh improved O.A., which permission is granted. The O.A. is, therefore, dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)

(Sudhir Kumar)

Member (J)

Member (A)

/kdr/